COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 154OF 2019

Dated: 9th September, 2019

In the matter of:

Phelan Energy India RJ Private Limited …Appellant(s)
Versus
Central Electricity Regulatory Commission &Ors.….Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on ***30.10.2019.***

Court Master

Pr/js